

Central Administrative Tribunal, Lucknow Bench,
Lucknow
C.C.P. No. 91/2009

In

Original Application No. 344/2008

This the 7th day of January, 2010

Hon'ble Ms. Sadhna Srivastava, Member-J
Hon'ble Dr. A.K. Mishra, Member-A

Deepu, aged about 22 years, son of Late Shri Hori Lal, resident of 18, Gaurav Vihar, Chinhat, Lucknow.

Applicant

By Advocate Sri Siddhart Srivastava.

Versus

1. Colonel Kamlesh Chandra, Chief Post Master General, U.P. Circle.
2. A. K. Srivastava, Senior Superintendent of Post, Fatehgarh Division, Division, District- Farrukhabad.

Respondents.

By Advocate Sri Deepak Shukla

Order (Oral)

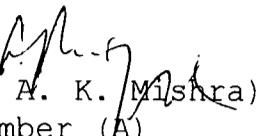
By Hon'ble Ms. Sadhna Srivastava, Member (J)

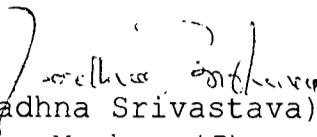
This contempt petition has been filed alleging non-compliance of the order dated 5th December 2008 passed in O.A. No. 344/2008. This Tribunal directed the respondents to decide the representation of the applicant dated 1.8.2008. The compliance report has been filed by the respondents stating therein that in compliance of the order of the Tribunal, the respondents had considered the representation dated 1.8.2008 and decided the same vide speaking order dated 26.2.2009. the copy of the speaking order is on record as Annexure CA-1.

After going through the compliance report, we are of the opinion that the order passed by this Tribunal has been complied with. Therefore, no contempt is made out.



Accordingly, C.C.P. is dismissed. Notices issued stands discharged.


(Dr. A. K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)


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